GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA UNSTARRED QUESTION NO.2395 TO BE ANSWERED ON 16.12.2024

COST OVERRUN OF INFRASTRUCTURE PROJECTS

2395 SHRI SANJAY KUMAR JHA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether a large number of infrastructure projects of Government, each entailing an investment of ₹ 150 crore or more have been hit by cost overrun in the country;
- (b) if so, the details thereof, State/UT-wise especially in the State of Bihar;
- (c) the detailed reasons for these huge cost overruns of Government infrastructure projects in the country;
- (d) whether there is non-reporting of revised cost estimates and commissioning schedules for many projects by project executing agencies, if so, the details thereof; and
- (e) whether Government has taken any measures to fix the issue in this regard, if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE [RAO INDERJIT SINGH]

- (a) & (b) The Ministry of Statistics and Programme Implementation is mandated to monitor Ongoing Central Sector Infrastructure Projects costing ₹ 150 crore and above on time and cost overrun, based on the information reported by the Line Ministries/ Project Implementing Agencies on the Online Computerized Monitoring System (OCMS) of this Ministry. As on 01.11.2024, there exist total 1747 projects on the monitor of this ministry. Out of these 1747 projects, 438 projects have cost overrun with respect to original cost. The State-wise count of projects having cost overrun is at **Annexure-I**. Other related details are available at www.cspm.gov.in.
- (c) The reasons for time and cost overruns are project-specific, depend on a variety of technical, financial and administrative factors and differ from project to project. However, as reported by the project implementing agencies on this Ministry's OCMS, the main reasons for increase in cost of the projects are: Under-estimation of original cost; Changes in rates of foreign exchange and statutory duties; High cost of environmental safeguards & rehabilitation measures; Spiralling land acquisition costs; Shortage of skilled manpower/ labor; Changes in Project scope; Monopolistic pricing by vendors of equipment services; General Price rise / inflation and Time Overruns.

- (d) The detail of such projects may be referred at www.cspm.gov.in
- (e) The monitoring mechanism put in place by the Government to avoid the cost overrun of these projects are: Periodic review of projects under PRAGATI through video conferencing by Hon'ble Prime Minister; rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Revised Cost Committees in the Ministries for fixation of responsibility for time and cost overruns; regular review of infrastructure projects by the concerned administrative Ministries; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2395 TO BE ANSWERED ON 16/12//2024

(Cost in ₹ Crore)

	Total Projects					Projects with cost overrun			
SI.No	State	No. of Projects	Original Cost	Antici pated	Cost	No.	Original Cost	Anticipated Cost	Cost overrun (%)
				Cost	(%)				
1	ANDHRA PRADESH	105	1,43,639.67	2.07.081.71	44.17	26	57,861.06	1,21,426.59	109.86
2	ARUNACHAL PRADESH	23	47,724.71	62,810.39	31.61	3	7,474.01	22,559.69	201.84
3	ASSAM	65	65,566.55	75,298.98	14.84	7	17,766.23	28,683.66	61.45
4	BIHAR	90	1,21,362.68	1,47,497.07	21.53	36	43,722.93	71,509.63	63.55
5	GOA	4	1,526.58	1,613.08	5.67	1	303.90	390.40	28.46
6	GUJARAT	87	1,35,779.29	1,45,051.88	6.83	27	35,398.52	44,841.67	26.68
7	HARYANA	31	71,959.27	82,787.07	15.05	13	51,283.61	62,111.77	21.11
8	HIMACHAL PRADESH	29	27,418.92	43,798.61	59.74	13	17,099.19	33,696.43	97.06
9	JAMMU AND KASHMIR	54	77,239.47	1,19,007.32	54.08	9	13,109.89	55,137.74	320.58
10	KARNATAKA	82	1,01,021.61	1,07,169.36	6.09	21	16,669.92	24,428.52	46.54
11	KERALA	33	69,127.95	76,356.72	10.46	13	27,234.41	34,988.26	28.47
12	MADHYA PRADESH	63	1,05,123.08	1,17,997.98	12.25	8	14,246.91	27,303.20	91.64
13	MAHARASHTRA	190	2,33,195.82	2,66,628.51	14.34	34	87,288.92	1,26,188.21	44.56
14	MANIPUR	32	15,304.69	30,368.22	98.42	1	4,454.17	19,517.70	338.19
15	MEGHALAYA	15	6,028.77	5,974.15	-0.91	0	0.00	0.00	0.00
16	MIZORAM	19	10,895.92	19,461.27	78.61	12	7,755.08	16,403.67	111.52
17	NAGALAND	32	11,633.24	17,017.57	46.28	6	4,193.97	9,578.30	128.38
18	ODISHA	80	1,44,541.42	1,55,572.45	7.63	21	18,779.09	29,911.39	59.28
19	PUNJAB	39	37,885.48	37,917.03	0.08	3	743.09	947.00	27.44
20	RAJASTHAN	69	1,27,036.80	1,56,285.50	23.02	1	43,129.00	72,937.00	69.11
21	SIKKIM	22	14,500.36	22,320.65	53.93	7	3,542.72	11,486.86	224.24
22	TAMIL NADU	73	1,17,973.21	1,38,011.83	16.99	33	79,226.24	99,353.71	25.41
23	TRIPURA	13	6,435.78	6,558.15	1.90	3	638.62	760.99	19.16
24	UTTAR PRADESH	134	2,03,265.95	2,24,018.59	10.21	41	63,480.96	86,391.94	36.09
25	WEST BENGAL	63	68,883.72	92,077.49	33.67	24	33,562.13	56,894.47	69.52
26	ANDAMAN AND NICOBAR ISLANDS	9	2,847.18	3,118.54	9.53	2	655.03	945.73	44.38
27	DELHI	27	92,995.74	97,266.78	4.59	8	51,218.80	55,577.27	8.51
28	CHHATTISGARH	53	82,054.75	84,743.01	3.28	9	12,059.52	15,365.49	27.41
29	JHARKHAND	63	1,02,972.42	1,11,530.61	8.31	18	31,825.52	41,657.02	30.89
30	UTTARAKHAND	33	36,816.79	59,857.18	62.58	8	25,505.19	48,545.58	90.34
31	TELANGANA	53	39,244.93	41,966.88	6.94	6	14,658.63	17,380.58	18.57
32	LADAKH	6	2,474.97	2,634.64	6.45	1	480.33	640.00	33.24
33	MULTI STATE	56	2,85,457.50	3,49,879.13	22.57	23	52,919.54	1,18,944.67	124.77
	Total	1747	26,09,935.22	31,09,678.35	19.15	438	8,38,287.13	13,56,505.14	61.82